

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 3754/2013**

This the 01<sup>st</sup> day of December, 2015

**Hon'ble Shri JUSTICE L.N.MITTAL, Member (J)**

Prem Chand (Group D)  
S/o Tirath Ram Sharma,  
KC-70, Old Kavi Nagar  
Ghaziabad.

Applicant

(By Advocate: Ms. Archna Gaur)

**Versus**

1. The Chief Secretary,  
Government of NCT of Delhi  
Delhi Sachivalaya,  
New Delhi-110002
  
2. Directorate of Health Services,  
Government of NCT of Delhi  
F-14, Karkardooma,  
Near District courts,  
Delhi.
  
3. Principal,  
N.H.M.C. & Hospital,  
"B" Block, Defence Colony,  
New Delhi.
  
4. Institute of Human Behavior &  
Allied Services  
Post Box 9520, Dilshad Garden,  
Delhi-110095. .... Respondents

(By Advocate: Ms. Ritika Chawla)

**ORDER(ORAL)****By Hon'ble Shri Justice L.M.Mittal,M(J):**

Counsel for the applicant has stated that the applicant has received his pension and therefore, the instant OA may be disposed of as infructuous. Ordered accordingly. No order as to costs.

**(JUSTICE L.N.MITTAL)  
MEMBER(J)**

/rb/

